

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
**RAJYA SABHA**  
**STARRED QUESTION NO. 167**  
TO BE ANSWERED ON 22.12.2022

**PRESERVATION OF ARCHIVAL RECORDS**

\*167. DR. C.M. RAMESH:

Will the Minister of CULTURE be pleased to state:

- (a) the details of steps taken by Government to preserve archival records and switching over to digitisation; and
- (b) whether adequate and qualified manpower is available for the said purpose for the benefit of research scholars, historians and intellectuals, if so, the details thereof?

**ANSWER**

MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN  
REGION  
(SHRI G. KISHAN REDDY)

(a) to (b) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (B) OF RAJYA SABHA  
STARRED QUESTION NO. 167 FOR 22<sup>ND</sup> DECEMBER, 2022**

(a) National Archives of India (NAI), an attached office under the Ministry of Culture has been engaged in the preservation of archival documents using the time tested processes involved in the conservation of documentary heritage. Preservation of records in National Archives of India is an ongoing programme with adequate man power and facilities. National Archives of India is continuously undertaking the repair and rehabilitation of the archival records under its custody. Digitization of records in National Archives of India is also a continuous process and has been organised in phased manner. In the first phase, a project for digitization of records has been initiated by National Archives of India in January 2021 through an outsourcing agency for a period of three years for uploading the same on portal at <https://www.abhilekh-patal.in> for their accessibility to Scholars, Historians, Academicians and other users of archives in the country and across the world.

(b) The National Archives of India has a dedicated team of officers including hired IT professionals.

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